

विधि मंत्रालय और समाज कल्याण विभाग में राज्य मंत्री (डा० श्रीमती) फूलरेणु गुरु) :  
(क) से (ग). उत्तर प्रदेश सरकार ने पौड़ी गढ़वाल जिले में 1 अप्रैल, 1970 से पूर्ण मद्य-निषेध लागू करने के अपने निश्चय की सूचना नहीं दी है।

**Over-Bridges at level crossing near Tellicherry Railway Station  
(Southern Railway)**

5388. SHRI P. GOPALAN :  
SHRI A. K. GOPALAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether any progress has been made in the proposed construction of an over bridge for the level crossing near Tellicherry Railway station ; and

(b) if not, the reason therefor and the time by which the work will be started ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). As per extent procedure, the Railways construct bridge structure only and approaches to the bridge are constructed by the State Government/Road authorities. The progress of work on the two portions has necessarily to be co-ordinated so that the bridge structure and the approaches are completed simultaneously. In this case, though a tentative proposal was made by the Kerala State Government in March, 1969, there was no firm proposal from them till November, 1969. The feasibility of taking up the work either in 1970-71 as out-of-turn or including it in the 1971-72 Works Programme, is now under consideration.

**Representation from Employees of Shakurbasti Shed, Delhi Division for Appointment in Tughlakabad Shed  
(Northern Railway)**

5389. SHRI P. RAMAMURTI :  
SHRI NAMBIAR :  
SHRI SATYA NARAIN SINGH :  
SHRI BHAGABAN DAS

Will the Minister of RAILWAYS be pleased to state :

(a) whether a new Diesel shed is being opened at Tughlakabad in the Delhi Division, Northern Railway ;

(b) if so, whether the junior Railway employees are recruited to this shed from outside the Delhi Division though the senior Railway employees in the Division are not given promotion ;

(c) the reasons for denying promotion facilities for the employees of the Delhi Division ;

(d) whether Government have received any representation from the Shakurbasti Shed employees in this regard ; and

(e) if so, the steps taken by Government in the matter ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) to (e). Information is being collected and will be laid on the Table of the Sabha.

**Demands made by Federation of Indian Chambers of Commerce and Industry at Annual Session Held in New Delhi**

5390. SHRI D. AMAT :  
SHRI N. R. LASKAR :  
SHRI SAMINATHAN :  
SHRI DHANDAPANI :  
SHRI CHENGALRAYA NAIDU :  
SHRI B. K. DASCHOW DHURY :  
SHRI HIMATSINGKA :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the demands made by the Federation of Indian Chambers of Commerce and Industry in their annual session held recently in New Delhi ; and

(b) Government's reaction to each of them ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Information is being collected and will be placed on the Table of the House.

**Diversification of Production at Precision Instruments Plant at Kota**

5391. SHRI N. R. LASKAR :  
SHRI SAMINATHAN :  
SHRI DHANDAPANI :

**SHRI CHENGALRAYA NAIDU :**

Will the Minister of **INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS** be pleased to state :

(a) whether it is a fact that it has been decided to diversify the production at the Precision Instruments Plant at Kota (Rajasthan) ;

(b) if so, the main reasons of this diversification ;

(c) whether this decision was taken at the instance of the Russian authorities ;

(d) whether this is the third time when diversification at this Plant is being done on the advice of the Russian authorities ; and

(e) if so, how far this third time diversification at the Plant will be helpful in utilising the full capacity of the Plant ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) Yes, Sir.

(b) to (e). Consequent on the decision to postpone the implementation of the Palghat project of Instrumentation Limited and base the Palghat range of instruments for manufacture at its Kota unit during the Fourth Plan period, the company, in consultation with its Soviet collaborators have, for the second time, decided to diversify its product range. This diversification has been further necessitated with a view to meet the growing needs of chemical and fertiliser plants for the pneumatic range of instruments, providing integrated systems and ensuring greater utilisation of the in-built capacity of the Kota Plant.

#### **Technical know-how from U.S.A.**

5392. **SHRI N. R. LASKAR :**

**SHRI SAMINATHAN :**

**SHRI DHANDAPANI :**

**SHRI CHENGALRAYA NAIDU :**

Will the Minister of **INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS** be pleased to state :

(a) whether Government have been

the statement made by the U.S. Ambassador while addressing a meeting of the Engineering Association of India that U.S. was prepared to make available to India the technical know-how ;

(b) whether he also stated that more and more barriers were coming up to inhibit the smooth flow of technical know-how or capital to India ;

(c) the reaction of Government thereto ; and

(d) the steps being taken to avail the technical know-how from the U.S.A. ?

**THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) :** (a) and (b). Yes, Sir, Government has seen such press reports.

(c) The problem of flow of technical know-how or capital to India has to be viewed in the context of the overall economic policies of Government and the development that has already taken place in India. Government continues to recognise the value and necessity of foreign technical and financial collaboration, particularly in sophisticated fields of manufacture. The policy of Government in respect of foreign private investment and collaboration has been basically the same since Independence but, within the framework of the basic policy, certain re-orientation has been brought about, keeping in view the strong industrial base that has been set up in the country and the need for boosting exports of our manufactured products and the promotion of indigenous research and consultancy facilities and services.

(d) A number of facilities and incentives are already available to foreign investors including those from U.S.A., within the broad framework of the Government's policy on foreign investment and collaboration. Such facilities include non-discrimination against foreign capital once it is admitted into the country, freedom of remittance of profits and dividends, avoidance of double taxation of income and various reliefs and exemptions to foreign companies and investors in the matter of taxation of dividends, royalty and know-how fees, income-tax exemption to